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ITEM NO.6

COURT NO.12

SECTION XV

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).18510/2012

(From the judgement and order dated 18/05/2012 in DBCWP No.4677/2012 of the  
HIGH COURT OF RAJASTHAN AT JAIPUR)

HARI KISHAN

Petitioner(s)

VERSUS

RAJASTHAN HIGH COURT & ORS.

Respondent(s)

(With appln(s) for impleadment and with prayer for interim relief) (FOR  
FINAL DISPOSAL)

WITH

SLP(C) NO. 18511 of 2012  
(With prayer for interim relief and office report)  
(FOR FINAL DISPOSAL)

SLP(C) NO. 18512-18515 of 2012  
(With appln. for intervention and office report)  
(FOR FINAL DISPOSAL)

SLP(C) NO. 18516 of 2012  
(With prayer for interim relief and office report)  
(FOR FINAL DISPOSAL)

SLP(C) NO. 18517 of 2012  
(With prayer for interim relief and office report)  
(FOR FINAL DISPOSAL)

SLP(C) NO. 18518 of 2012  
(With prayer for interim relief and office report)  
(FOR FINAL DISPOSAL)

Date:23/01/2013 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURINDER SINGH NIJJAR  
HON'BLE MR. JUSTICE ANIL R. DAVE

For Petitioner(s) Mr. Sanjay Jain,Adv.  
Mr. Sudhakar Kulwant,Adv.  
Ms. Afshan Pracha,Adv.  
  
Mr. Puneet Jain,Adv.  
Mr. Anurag Gohil,Adv.  
Ms. Ruchika Gohil,Adv.  
Mr. Sushil Kumar Jain,Adv.  
  
Mr. Anil Kumar,Adv.  
  
Mr. Anurag Pandey,Adv.  
  
Mr. Ravindra S. Garia,Adv.  
  
Mr. Nikhil Singhvi,Adv.  
Mr. Abhishek Gupta,Adv.

For Respondent(s)      Dr. Manish Singhvi, AAG, Raj.  
                                 Mr. Amit Lubhaya, Adv.  
                                 Mr. Irshad Ahmad, Adv.  
For                            Mr. Milind Kumar, Adv.  
  
                                 Mr. P.N. Mishra, Sr. Adv.  
                                 Mr. Manjeet Singh, Adv.  
                                 Ms. Mridula Ray Bhardwaj, Adv.  
  
                                 Mr. Surya Kant, Adv.  
                                 Mr. Pranav Vyas, Adv.  
                                 Ms. Seema Rao, Adv.  
  
                                 Mr. Krishnanand Pandeya, Adv.  
  
                                 Dr. Sushil Balwada, Adv.  
  
                                 Mr. Abhinav Mukerji, Adv.  
                                 Mr. Angad Kochhar, Adv.  
  
                                 Mr. Arjun Garg, Adv.  
  
                                 Respondent No.3 in-person.

UPON hearing counsel the Court made the following  
O R D E R

List these matters on Tuesday, 29th January, 2013.

(A.S. BISHT)  
COURT MASTER

(NEELAM ARORA)  
COURT MASTER